

S.No.1

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
24-07-2024 AT 10:30 AM**

**CP (IB) No. 65/7/HDB/2023
AND
IA (IBC) 1491/2024 in CP (IB) No. 65/7/HDB/2023
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Canara Bank

...Financial Creditor

AND

M/s. Versatile Pharma Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

This matter reposted from 24.07.2024 to 25.07.2024.

IA (IBC) 1491/2024

Learned Counsel Ms JVL Bharathi, for Resolution Professional present through Video Conference.

Mr KMK Prasad, Resolution Professional present through Video Conference.

This being an application seeking extension of CIRP period by another 70 days from 21.07.2024.

Heard learned counsel for the Resolution professional and Resolution Professional.

For orders on 29.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)